

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/162/KOB/2024 IN IA(IBC)/25/KOB/2021 in CP(IB)/54/KOB/2019
SECTION	REG 15 (1)(b) IBBI R/W NCLT RULE 11
NAME OF PARTIES	RAJU PALANILKUNNATHIL KESAVAN (LIQUIDATOR) IN THE MATTER OF AUTO FRICTION COMPONENTS INDIA PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	RAJU PALANILKUNNATHIL KESAVAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 April 2024

## ORDER

**IA(IBC)/162/KOB/2024 IN IA(IBC)/25/KOB/2021 in CP(IB)/54/KOB/2019**

This is an IA bearing No. 162/KOB/2024 filed by the Liquidator under Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016 for placing on record the Thirteenth quarterly progress report of the Corporate Debtor, Viz., M/s Auto Friction Components India Private Limited.

Learned Liquidator, Mr. Raju Palanilkunnathil Kesavan appears through virtual mode.

The said report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/162/KOB/2024 is **allowed and disposed of**. No order is called for.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**